

(29)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A. 812/91.

Dt. of Decision : 15.6.94.

1. Mr. R. Satyanarayana
2. G. Krishnan

.. Applicants.

Vs

1. The Dy. Director of Administration,
No. 11, Office of the D.G.W.,
General P.W.D. , New Delhi.
2. The Superintending Engineer (E),
H.C.E.C., Central P.W.D.
Hyderabad - 1.
3. The Executive Engineer (E), VCED,
Central P.W.D. Visakhapatnam.
4. The Labour Officer, H.C.C.,
Central P.W.D. Hyderabad - 1.

.. Respondents.

Counsel for the Applicants : Mr. V. Madhusudan Rao (N.P.)
Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SRI A.B. GORTI : MEMBER (ADMN.)

THE HON'BLE SRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

(30)

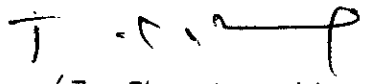
O.A.No.812/91

Dt. of decision: 15-6-1994.

O R D E R

{As per the Hon'ble Sri A.B. Gorthi, Member (Admn.) }

None present for the applicant. Even on the previous occasion (13-6-1994) when the case was listed for hearing none appeared ^{for the applicant.} As such this O.A. is dismissed for default. No costs.


(T. Chandrasekhar Reddy)
Member (J)


(A.B. Gorthi)
Member (A)

Dt. 15-6-1994
Open Court Dictation.

kmv


DEPUTY REGISTRAR(J)

1. The Dy. Director of Administration,
No. II, Office of the D.G.W.,
General P.W.D., New Delhi.
2. The Superintending Engineer (E),
H.C.E.C., Central P.W.D.,
Hyderabad - 1.
3. The Executive Engineer, (E), VCED,
Central P.W.D. Visakhapatnam.
4. The Labour Officer, H.C.C.,
Central P.W.D. Hyderabad - 1.
5. One copy to Mr. V. Madhusudana Rao, Advocate, 1-8-724/4/A, Opp. Sarda ITI, Nallakunta, Hyd-44
6. One copy to Mr. N.V. Ramana, Addl. CGSC, CAT, Hyderabad.
7. One copy to Library, CAT, Hyderabad.
8. One spare copy.

YLKR

2nd page
1/22/6/94.

TYPED BY

COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GURTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(CUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A)

Dated: 15-6-1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

in

O.A.No. 812/91

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

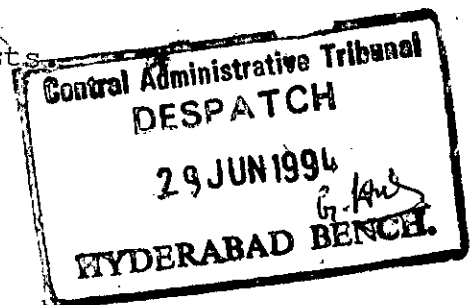
Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm



22/6/94